CENTRAL ADMINISTRATIVE TRIBUNALCUTTACK BENCH, CUTTACK, ORDER SHEET

COURT NO.: 117/01/20200.A./260/251/2017L BHAISAL

-V/S-

M/O RAILWAYSITEM NO:27FOR APPLICANTS(S) Adv. :None

FOR RESPONDENTS(S) Adv.:Mr. S. K. Ojha

Notes of The Registry	Order of The Tribunal
	None appears for the applicant. Ld. Counsel for the respondents is present. No one was present on behalf of the applicant on previous date i.e. on 06.12.2019 and 24.09.2019. It seems that the applicant is no longer interested to pursue this matter. Hence, the OA is dismissed in default for non-prosecution on the part of the applicant.
	Registry to send a copy of this order to the applicant by post in his address.
	(GOKUL CHANDRA PATI) MEMBER (A)
	pms